

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 100 of 2020

IN THE MATTER OF:

Riverdale Infrastructure Pvt. Ltd. ...Appellant

Vs

Kirloskar Ebara Pumps Ltd. & Ors.Respondents

Present:

For Appellant: Ms. Pooja M Saigal, Advocate

For Respondents: Mr. Amit Sibal, Sr. Advocate with Mr. Sakesh Kumar, Advocate for Respondent No. 1

Mr. Vijay Nair, and Mr. Prashant Jain, Advocates for Respondent No. 2

Mr. A.N. Haksar, Sr. Advocate with Mr. U A Rana and Mr. Himanshu Mehta, Advocates for Respondent No. 3.

With

Company Appeal(AT) No. 101 of 2020

IN THE MATTER OF:

Ebara Corporation ...Appellant

Vs

Kirloskar Ebara Pumps Ltd. & Ors.Respondents

Present:

For Appellant: Mr. Vijay Nair and Mr. Prashant Jain, Advocates

For Respondents: Mr. Amit Sibal, Sr. Advocate with Mr. Sakesh Kumar, Advocate for Respondent No. 1

Mr. A.N. Haksar, Sr. Advocate with Mr. U A Rana and Mr. Himanshu Mehta, Advocates for Respondent No. 2.

**Ms. Pooja M Saigal, Advocate for Respondent No.
3**

ORDER

(Through: Virtual Mode)

24.08.2020 In both these appeals pleadings are not yet complete. Such of the Respondents, who have not filed Reply Affidavits, may file Reply Affidavits within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

List these appeals on **28th September, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Mn